

ITEM NO.501

COURT NO.1

SECTION XII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) Nos. 15336-15337/2021

[Arising out of impugned final judgment and order dated 08-08-2019 in OSA No. 59/2015 08-08-2019 in OSA No. 181/2015 passed by the High Court of Judicature at Madras]

GAYATRI BALASAMY

Petitioner(s)

VERSUS

M/S ISG NOVASOFT TECHNOLOGIES LIMITED

Respondent(s)

IA No. 100004/2024 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 11584/2024 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 139626/2021 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 85689/2024 - INTERVENTION APPLICATION  
IA No. 248130/2024 - INTERVENTION APPLICATION  
IA No. 176319/2024 - INTERVENTION APPLICATION  
IA No. 100714/2024 - INTERVENTION APPLICATION  
IA No. 100655/2024 - INTERVENTION APPLICATION  
IA No. 100523/2024 - INTERVENTION APPLICATION  
IA No. 11583/2024 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
IA No. 139625/2021 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(C) No. 21301/2024 (XIV)  
(IA No. 286915/2024 - STAY APPLICATION

SLP(C) No. 17941/2019 (XIV)

SLP(C) No. 7973/2022 (XI-A)  
(IA No. 128468/2022 - EARLY HEARING APPLICATION  
IA No. 63701/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 4961-4962/2024 (XII)  
FOR ADMISSION

Diary No(s). 7789/2024 (XIV)  
IA No.176896/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT and IA No.176897/2024-CONDONATION OF DELAY IN REFILEING /  
CURING THE DEFECTS

SLP(C) No. 18656-18663/2024 (IX)

**FOR ADMISSION and I.R. and IA No.184210/2024-PERMISSION TO FILE  
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**Date : 18-02-2025 These matters were called on for hearing today.**

**CORAM :**

**HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE SANJAY KUMAR  
HON'BLE MR. JUSTICE K.V. VISWANATHAN  
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH**

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**UPON hearing the counsel, the Court made the following  
O R D E R**

Hearing commenced and continued, but could not be concluded.

Re-list for further hearing tomorrow, that is, 19.02.2025, as  
part heard.

**(BABITA PANDEY)  
AR-CUM-PS**

**(R.S. NARAYANAN)  
ASSISTANT REGISTRAR**